

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 416**

**TO BE ANSWERED ON THE 26<sup>TH</sup> APRIL, 2016/ VAISAKHA 6, 1938 (SAKA)**

**STATE SECURITY COMMISSION**

**416. DR. UDIT RAJ:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the State Security Commission (SSC) for Government of National Capital Territory of Delhi has been constituted;**

**(b) if so, the details thereof along with the number of meetings held by the said Commission so far;**

**(c) whether the said Commission has been reconstituted; and**

**(d) if not, the steps being taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) & (b) : Yes, Madam. A Security Commission for National Capital Territory of Delhi was constituted vide Ministry of Home Affairs' O.M no. 14040/127/2010-UTP dated 10.01.2011 with the following composition:**

- |  |                      |
|--|----------------------|
| • Administrator, Delhi   | – Chairperson        |
| • Chief Minister, Delhi  | – Member             |
| • Leader of opposition<br>in the Delhi Legislative<br>Assembly               | – Member             |
| • Joint Secretary in<br>charge of UT Division<br>in Ministry of Home Affairs | - Member             |
| • Commissioner of Police, Delhi  | - Secretary/Convenor |

- **5 Independent Members**
  - **Selected by the Administrator from amongst a panel prepared by the Search Committee, constituted for the purpose by the Administrator.**

**So far, five meetings were held by the Commission.**

**(c) & (d) : No, Madam. The Government of NCT of Delhi has initiated action for reconstitution of the Commission.**

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